



महाराष्ट्र शासन राजपत्र

असाधारण भाग आठ

वर्ष १, अंक २६]

बुधवार, मे २७, २०१५/ज्येष्ठ ६, शके १९३७

[पृष्ठ १, किंमत : रुपये २७.००

असाधारण क्रमांक ५३

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधि व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

ERRATA

In the English translation of the Maharashtra Unaided Private Professional Educational Institutions (Regulation of Admissions and Fees) Ordinance, 2015 (Mah. Ord. VII of 2015), published in the *Maharashtra Government Gazette*, Extraordinary No. 52, Extraordinary Part VIII, dated the 12th May 2015, at page 1-15,—

1. on page 7, in line 2, for "GET through GET" read CET through CET";
2. on page 10,—
 - (a) in line 5, for "Pees" read "Fees";
 - (b) in line 21, for "Pees" read "Fees";
 - (c) in line 30, for "Pees" read "Fees";
3. on page 11,—
 - (d) in line 6, for "Pees" read "Fees";
 - (e) in line 9, for "Pees" read "Fees".

(१)

भाग आठ—५३—१